

(2022) 07 UK CK 0032

In the Uttarakhand High Court

Case No : Writ Petition (S/B) No. 354 Of 2022

Vijay Latwal

APPELLANT

Vs

State Of Uttarakhand & Another

RESPONDENT

Date of Decision : 04-07-2022

Acts Referred:

Citation : (2022) 07 UK CK 0032

Hon'ble Judges : Vipin Sanghi, CJ;Ramesh Chandra Khulbe, J

Bench : Division Bench

Advocate : Paritosh Dalakoti, K.N. Joshi, S.S. Chaudhary, N.S. Pundir

Final Decision : Dismissed

Judgement

Vipin Sanghi, CJ

1) The petitioner seeks a writ of mandamus to respondent No. 2 to declare the petitioner successful in the preliminary examination of Uttarakhand Combined State Civil / Upper Subordinate Services Examination 2021, conducted for the post of Food Processing Officer.

2) The requisite eligibility qualification prescribed in the advertisement for the said post is as follows:

"22(?) ???????? ??????? ?????? : ??????? ?????? (??0??0??0) ?? ??????? ?????? (????) (??0??0??0 (????) ?????) (??0??0??0) ??????? ?? ?? ?? ?????? ??????????? ?? ?????? ??????????? (????) ?? ??? ?????? ??? ??????? ??????????? (??0??0??0) ??????"

3) The petitioner, admittedly, has obtained a Bachelor of Science (Hospitality and Hotel Management) from the Indira Gandhi National Open University in the year 2011. The petitioner claims that his qualification stratifies the eligibility qualification set out here-in-above. It is the case of the petitioner that firstly, he has B.Sc. degree and, secondly, the said B.Sc. degree is equivalent to a three year diploma course undertaken at a recognized institution in Hotel Management.

4) We do not find merit in this submission of the petitioner. Clearly, the petitioner has not obtained a diploma qualification from a recognized Hotel Management Institution by undergoing a three years course. It is not for this Court to draw an equivalence between the educational qualification of the petitioner, and that prescribed by the respondent.

5) We, therefore, do not find any merit in this writ petition. The same is, hereby, dismissed.

Interim Relief Application (IA No. 01 of 2022) also stands disposed of.